

1	2	3	4
2008-09	Conservation, Restoration of Parkota and various buildings of Shergarh, Baran	461.44	369.15
	Development of Nahargarh Fort, Jaipur	432.06	345.65
	Development of Hawamahal, Phase-II,	360.66	288.52
	Development of Jantar Mantar, Phase-II	193.90	155.12
	Bala Qila and Kanakwari Fort	480.61	384.48
	Ajmer-Pushkar (as a mega destination)	1,069.68	319.84
	New BG-II Palace on Wheels (under Large Revenue Generation Project scheme)	750.00	750.00
	Conservation and Restoration of Muchkund, Dholpur	444.21	352.00
	Integrated Development of Udaipur	241.37	193.07

No project was sanctioned to State Government of Rajasthan during the current financial year till now.

(b) to (d) Development and promotion of tourism is primarily the responsibility of State Governments/Union Territory Administrations. However, Ministry of Tourism, Government of India extends Central Financial Assistance for tourism projects based on the proposals received from them complete in all respects as per the scheme guidelines, *inter-se* priority and subject to availability of funds.

Implementation of the tourism projects is done by the State Governments/UTs. However, Ministry of Tourism monitors such projects through meetings with the State Governments/UT administrations and through site visits.

Regularisation of colonies

‡2218. DR. PRABHA THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether thousands of people are residing in many unauthorised colonies in Delhi;
- (b) the number of colonies which have not been regularized by Government so far and reasons therefor;
- (c) whether Government has prepared any plan to regularise these colonies;
- (d) if so, the outlines of such plan and the names of the colonies which are planned to be regularized by Government; and
- (e) the details regarding the outlines and time frame of the said plan?

‡Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir.

(b) to (e) The Government of National Capital Territory of Delhi (GNCTD) has informed that out of the 1639 applications of unauthorized colonies received by it, provisional regularisation certificates have been issued by them to 1218 unauthorized colonies as on 04.10.2008. 421 unauthorized colonies could not be provided provisional regularization certificate by GNCTD since these colonies did not fulfill the conditions laid down in the Notification dated 16.06.2008. The Revised Guidelines-2007 for regularisation of unauthorized colonies issued by this Ministry and the Notifications dated 24.03.2008 and 16.06.2008 for regularisation of unauthorised colonies in Delhi contain the plan for regularisation of these colonies which, *inter-alia*, outlines the criteria, the procedure, the documents to be submitted, the steps to be taken by the local bodies, the parameters etc. for regularisation.

The list of such 1218 unauthorized colonies is being prepared.

Gujarat cities under JNNURM

2219. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI NATUJI HALAJI THAKOR:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to Unstarred Question 1155/Unstarred Question 1544 answered in Lok Sabha and Rajya Sabha on 7th March, 2008 and 13th March, 2008, respectively regarding inclusion of Capital city Gandhinagar, Porbandar and Karamsad in Gujarat under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and state:

(a) since when all the capital cities of State Governments have been included under JNNURM, the reasons as to why only Gandhinagar, Capital city of Gujarat has been left out of the Scheme;

(b) whether the State Government of Gujarat has requested for including Porbandar and Karamsad under JNNURM; and

(c) if so, the reasons for not including Porbandar and Karamsad even under category 'B' or 'C' of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005 and capital cities of all States have been included except Gandhinagar. Decision to keep the number of cities covered under Urban Infrastructure Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to around 60 was approved by Government when the Mission was launched. Ahmedabad, Rajkot, Surat and Vadodara are covered under Sub-Mission-I of the JNNURM. However, cities not covered under Sub-Mission-I have been covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.